

Splitting up of Fertilizer Corporation of India

162. SHRI R. MOHANRANGAM: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) the reasons for splitting up of the Fertilizer Corporation of into separate units;

(b) the *modus operandi* of the division;

(c) the method of distribution of existing complement of technical and managerial personnel among the different units; and

(d) the steps proposed to ensure that the personnel find a wide scope for utilising their capacities fully as

also for advancing their prospects in service?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA):

(a) The main reasons for the re-organisation of the Fertilizer Corporation of India were to remove over-centralisation in decision making, to bring about greater delegation of powers to the field units and to achieve greater efficiency, better capacity utilisation and speedier project implementation.

(b) Government have decided to re-organise the Fertilizer Corporation of India into 5 companies as detailed below:

Name of the Company	Units/Division
1 Fertilizer Corporation of India	Sindri (including Sindri Modernisation and Sindri Rationisation), Gorakhpur, Talcher, Ramagundam and Korba.
2 National Fertilizers Ltd.	Nangal, Bhatinda and Panipat
3 Hindustan Fertilizer Corporation Ltd.	Namrup, Haldia, Barauni and Durgapur
4 Rashtriya Chemicals & Fertilizers Ltd.	All unit of Trombay and the gas based plants in the South of Bombay.
5 Fertilizers (Planning & Development) India Ltd.	P & D Division of the F.C.I.

(c) The entire complement of staff, both technical and managerial, of the plants will be allotted to that company which will administer them. The officers of the Head Office will be allocated to the Head Offices of the new companies.

(d) In order to safeguard the career prospects of personnel in the new companies, it has been decided that promotion to the posts in the corporate cadre are made on the basis of an Inter-Company Promotion Committee to be set up for this purpose.

Sheakhala-Dankuni Railway Line

163. SHRI SHYAMAPRASANNA BHATTACHARYYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a proposal for the construction of Sheakhala-Dankuni Railway line in Eastern Railway;

(b) if so, when the proposal was received;

(c) whether Government have considered the proposal; and

(d) the decision of Government thereon?